

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

8. I.A. 3243/2024

In

C.P. (IB)/314(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Saraswati Marketing

VS

H & V Engineering & Construction Pvt Ltd

**Appearance**

For Applicant : Mr. Subir Kumar, Sr. Standing Counsel a/w. Adv.  
Disha Shah

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 3243/2024**

Ld. counsel appearing for the applicant submits that the connected matter bearing Company Appeal No. 17/2023 is coming up for hearing on 01.08.2024. At his request, list this matter on **01.08.2024**.

**Sd/-**

CHARANJEET SINGH GULATI  
Member (Technical)  
*Prajakta*

**Sd/-**

LAKSHMI GURUNG  
Member (Judicial)